

C.A.No. 7122 OF 1997
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
ITEM No.108 Court No.8 SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.7122 OF 1997@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Ranbir Singh & Ors. Appellant (s)

VERSUS

Kartar Singh & Ors. Respondent (s)

Date : 11/12/2002 This/These matter(s) was/were called
on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. Dinesh Dwivedi, Sr.Adv.
Mr. Manoj Rajan Sinha,Adv.
Mr. P.N. Puri,Adv.

For Respondent (s) Mr. Yasobant Das, Sr.Adv.
Mr. Punit Dutt Tyagi,Adv.

Upon hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. Dinesh Dwivedi, learned senior counsel started
his arguments at 12.05 PM and concluded at 3.05 PM.
Thereafter, Mr. Yasobant Das, learned senior counsel made
his submissions till 3.45 PM.

Arguments concluded.

Judgment reserved.

.SP1

(Neena Verma)
Court Master

(K.K. Chadha)
Court Master

LIST OF BOOKS@@
CCCCCCCCCCCC

1. AIR 1949 East Punjab page 109
2. 1973 (2) SCC page 35, paras 9 & 10